

RESULT OF CRIMINAL MISC CASES HEARD THROUGH VC ON 30.04.2020.

Sl. No	Brief Description of "extremely urgent matter" received through mail	Filing Lawyer	Whether considered for hearing through VC	Registration No.	Hearing Schedule through Video conferencing at the video shown above and already given in the guideline also uploaded in the official website of the Utter Dinajpur Judgship	Remarks
1	An application u/s 439 Cr.P.C filed by the petitioner(s) praying for bail in c/w Raiganj P.S. Case no. 184/2020 dated 09.03.20 u/s 448/387/323/307/354/379/506/34 of IPC r/w sec. 25/27 Arms Act corresponding to G.R case no.401/20 pending before Ld. CJM, Raiganj, Uttar Dinajpur. Prithwish Saha, S/o; Sankar Saha of Vill- Sudarshampur, Raiganj, U/Dinajpur Accused Petitioner	Sri Subhajit Day	Yes	CMC-412/2020	30.04.2020 12:00 -12:10 pm	Allowed
2	An application u/s 439 Cr.P.C filed by the petitioner(s) praying for bail in c/w Raiganj P.S. Case no. 47/2020 dated 08.03.20 u/s 498A/302/304/34 of IPC corresponding to G.R case no.396/20 pending before Ld. CJM, Raiganj, Uttar Dinajpur. 1. Majibur Rahaman, S/o- Arab Ali of Vill- Bichgram, P.S.- Raiganj Dist. - U/Dinajpur Accused Petitioner	Sri Dhrubajyati Debbhuti	Yes	CMC-413/2020	30.04.2020 12:10- 12:20 pm	Allowed
3	An application u/s 439 Cr.P.C filed by the petitioner(s) praying for bail in c/w Raiganj P.S. Case no. 30/2020 dated 12.01.20 u/s 302 of IPC corresponding to G.R case no. 69/20 pending before Ld. CJM, Raiganj, Uttar Dinajpur. 1. Saraswati Jha, W/o- Phanindra Nath Jha of Vill- Taherpur, P.S.- Raiganj Dist.- U/Dinajpur Accused Petitioner	Sri Ashis Sarkar	Yes	CMC-414/2020	30.04.2020 12:20- 12:30 pm	Allowed
4	An application u/s 439 Cr.P.C filed by the petitioner(s) praying for bail in c/w Raiganj Women P.S. Case no. 33/2019 dated 17.03.19 u/s 498A/302 of IPC r/w sec. 3 /4 D.P. Act corresponding to Sessions Case no. 289/19 pending before Ld. ADJ, 2 nd Court, Raiganj, Uttar Dinajpur. 1. Shyamal Deb, s/o- Late Ranjan Deb of Vill- Raipur, P.S.- Raiganj Dist.- U/Dinajpur Accused Petitioner	Sri Subhadeep Mukherjee	Yes	CMC-415/2020	30.04.2020 12:30- 12:40 pm	Allowed

D.N.Roy Barman
Judge Special Bench on V.C.

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5	An application u/s 439 Cr.P.C filed by the petitioner(s) praying for bail in c/w O.C Excise Department, Raiganj, Uttar Dinajpur, Seizure list No. 309/19-20 dt. 20.02.20 u/s 8 (c) (b),48, 20(1)(a)(b)(c) NDPS Act, u/s Spl NDPS Case no. 08/2020 pending before Ld. ADJ, 1 st Court, Raiganj, Uttar Dinajpur. 1. Dilip Majumder, S/o- Late Kartick Majumder of Vill- Ram Nagar, P.S.- Itahar Dist.- U/Dinajpur Accused Petitioner	Sri Habibur Rahaman	Yes	CMC-314/2020	30.04.2020 12:40- 12:50 pm	Rejected
6	An application u/s 439 Cr.P.C filed by the petitioner(s) praying for bail in c/w Chakulia P.S. Case no. 225/2018 dated 14.10.18 u/s 18(b) NDPS Act corresponding to NDPS case no.32/18 pending before Ld. ADJ, 1 st Court, Raiganj, Uttar Dinajpur. 1. Dalim Sk @ Salim Sk, S/o- Rabbani Hussain of Vill- Notungram, P.S.- Lalgola Dist.- Murshidabad Accused Petitioner	Sri Ranjan Sarkar	Yes	CMC-396/2020	30.04.2020 12:50 -01:00 pm	Rejected
7	An application u/s 438 Cr.P.C filed by the petitioner(s) praying for bail in c/w Kaliyaganj P.S. Case no. 305/2019 dated 05.12.19 u/s 302/120B IPC corresponding to GR case no. 1999/19 pending before Ld. CJM, Raiganj, Uttar Dinajpur. 1. Nepal Das, S/o- Late Deban Das of Vill- Baghan, P.S.- Kaliyaganj Dist.- U/Dinajpur Accused Petitioner	Sri Biswarup Deb	Yes	CMC-399/2020	30.04.2020 01:10 -01:20 pm	Allowed
8	An application u/s 439 Cr.P.C filed by the petitioner(s) praying for bail in c/w Chakulia P.S. Case no. 25/2020 dated 11.02.20 u/s 21 (c) NDPS Act corresponding to NDPS case no. 06/20 pending before Ld. ADJ, 1 st Court, Raiganj, Uttar Dinajpur. 1. Md. Lyub, S/o- Late Abdul Ajij of Vill-Monora, P.S.- Chakulia, Dist.- U/Dinajpur Accused Petitioner	Sri Gopal Chandra Majumder	Yes	CMC-354/2020	30.04.2020 01:20 -01:30 pm	Rejected